



Rajasthan High Court Legal Services Committee, Jaipur

LOK ADALAT

(Date: 25-11-2016)

Time : 02.00 P.M to 5.00 P.M.)

(Place: Raj. High Court Old Building Campus, Jaipur)

CAUSE LIST

Bench No. 01

S. No	Type of case	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents	Case of type
1.	CSA 25/97	RSRTC/ Madhusudan Dave	Raj Deepak Rastogi	D.S. Kushwah	RSRTC
2.	CSA 185/98	RSRTC/ Nem Singh	Virendra Lodha	Hari Shankar Sharma	RSRTC
3.	CSA 314/98	RSRTC/Bhanwar Singh	Raj Deepak Rastogi	Ravi Shankar Sharma	RSRTC
4.	CSA 478/99	RSRTC/Ram Charan Sharma	Raj Deepak Rastogi	Davendra Kushwah	RSRTC
5.	CSA 615/99	RSRTC Jaipur/ Ranjeet Singh	Virendra Lodha	J.P. Goyal	RSRTC
6.	CSA 32/00	RSRTC/Shamsuddin	Virendra Lodha	B.L. Gupta	RSRTC
7.	CSA 86/00	RSRTC/Om Prakash Mochi	Naina Saraf	-	RSRTC
8.	CSA 96/00	RSRTC /Bharat Bhushan Sharma	Virendra Lodha	B.L. Gupta	RSRTC
9.	CSA 97/00	RSRTC/Shanti Swaroop	Deepak Goyal	B.L. Gupta	RSRTC
10.	CFA 253/00	Bank of India/M/s Shiv Industries & ors	O.P. Garg	N.K. Singhal	Bank Matter
11.	CSA 283/00	RSRTC/Keta Ram	Virendra Lodha	-	RSRTC
12.	CSA 313/00	RSRTC & Ors. /Lal Chand	Naina Saraf	Usman Khan	RSRTC
13.	CW 2858/01	Ramjas & Ors./State of Raj.	M.M. Ranjan	K.S. Rathore	Service Matter
14.	CW 5044/01	M/s Winsome Breweries Ltd./State of Raj.	Kamlakar Sharma	R.B. Mathur	Service Matter
15.	CW 177/02	M/s Herbertsons/ State of Raj.	Anil Khanna	R.B. Mathur	Service Matter
16.	CW 8476/02	Girdhar Lal/ RSRTC	Hanuman Choudhary	Om Prakash Sharma	RSRTC
17.	CW 4510/03	Smt. Savitri Devi & Ors./State of Raj.	Praveen Balwada	R.B. Mathur	Service Matter
18.	CMA 1058/06	Smt. Tara Devi / Nazir Khan	R.A.Verma	Mahendra Singh	United India I.C.
19.	CW 8706/06	Jhunni Lal / RSRTC	Babu Lal Gupta	Virendar Lodha	RSRTC
20.	CW 270/07	Naval Singh/RSRTC	Babu Lal Gupta	Virendra Lodha	RSRTC

21.	CW 7325/07	Mahaveer Singh/State of Raj.	M.K. Kaushik	-	Service Matter
22.	CW 7820/07	M/s Winsome Breweries Ltd./BOR	Kamlakar Sharma	R.B. Mathur	Service Matter
23.	CW 5630/08	Babu Lal Jaiswal/State of Raj	Naina Saraf	R.B. Mathur	Service Matter
24.	CW 8265/09	Lal Chand/State of Raj.	Ajay Gupta	R.B. Mathur	Service Matter
25.	CW 10687/09	M.L. Modi/State of Raj.	Alkesh Jain	R.B. Mathur	Service Matter
26.	CMA 1469/10	Bhola Ji & Ors./Kishan Khatat & Ors.	Jai Prakash Gupta	Vishal Jain	ICICI Lombard Gen. Ins.
27.	CW 15137/10	M/s Kantas Track Pack India Ltd./ State of Raj.	Kamlakar Sharma	R.B. Mathur	Service Matter
28.	CMA 444/11	Bhanwar Lal & Ors.	Nemi Chand Meena	Praveen Jain	Bajaj Allianz
29.	CMA 445/11	Smt. Gyarsi & Ors./Nemi Chand Meena	Praveen Jain	Sandeep Pathak	Bajaj Alliance
30.	CMA 3511/11	Bhaiya Alias Firoj/Ramdev Gurjar	Sandeep Mathur	Sonia Shandilya	Bajaj Alliance
31.	CMA 3519/11	Mohd. Ajam / Ramdev Gurjar	Sandeep Mathur	Sonia Shandilya	Bajaj Alliance
32.	CMA 3234/11	Neeraj Sharma/Bharat Sogan	B.C. Rawat	Sandeep Pathak	Bajaj Allianz
33.	CW 7320/11	Kamal Abhichandani/Excise Commissioner & Ors.	Brahmand Sandu	R.B. Mathur	Service Matter
34.	CMA 7710/11	Pratap Singh & Ors./Jagdish & Ors.	Digvijay Mantri	Sandeep Pathak	Chola Madalam MS
35.	CMA 7809/11	Pyare Lal/Mahesh Chand & Ors.	Rajesh Kumar Vashishtha	Sandeep Pathak	Bajaj Allianz
36.	CW 11517/11	Hetu Dan Charan/RSRTC	G.P. Gupta	O.P. Sheoran	Service Matter
37.	CW 16729/11	RSRTC/ Ram Kumar Bhamu & Ors.	Mukesh Kumar Verma	Sharad Purohit	RSRTC
38.	CMA 1252/12	Smt. Shakera Bano/Kana Ram	Jai Prakash Gupta	Sandeep Pathak	Chola Madalam MS
39.	CW 2564/12	Kishore Singh/RSRTC	Amit Dhawan	Tapesh Agarwal	RSRTC
40.	CMA 3797/12	Gulab Devi & Ors./Babu Lal	Bhanu Prakash	Sandeep Pathak	Chola Madalam MS
41.	CMA 4179/12	Anita Kanwar/ Deda Ram	Sunil Jain	Sandeep Pathak	Chola Mandalam MS
42.	CMA 4184/12	Ganesh Singh.Dedu Ram	Sunil Jain	Sandeep Pathak	Chola Mandlam MS
43.	CMA 1816/13	Kailash Shrimal & Ors./ Ramkishan Chaudhary & Ors.	Gaurav Sharma	Sandeep Pathak	Chola Mandlam MS
44.	CMA 3894/13	Vipul Gupta/Mangeram & Ors.	Om Prakash Gupta	Sandeep Pathak	Chola Mandlam MS
45.	CMA 829/14	Ram Karan & Ors./Shyoraj & Ors.	Sunil Jain	Ram Singh Bhati	Chola Mandlam MS
46.	CMA 851/14	Smt. Vinita Maheshwari/Santosh & Ors.	Archana Mantri	Sandeep Pathak	Chola mandalam MS

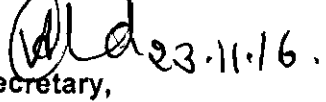
47.	CMA 1921/14	Manju Dev & Ors./Sharvan & Ors.	Gajender Sharma	Ram Singh Bhati	Chola Madalam MS
48.	CMA 2142/14	Kamlesh/ Kailash Chand	Vinay Mathur	Sandeep Pathak	Chola Mandalam MS
49.	CMA 3338/14	Amarti & Ors./ Mukesh Kumar	Ritesh Jain	Sandeep Phatak	MACT Matter
50.	CMA 3351/14	Shri Ram/ Ramfal & Ors.	Digvijay Mantri	Sandeep Pathak	Chola Mandalam MS
51.	CMA 3499/14	Vimla Devi/Ashok Kumar	Vinay Mathur	Sandeep Pathak	Bajaj Allianz
52.	CW 6257/14	Allahdeen/Ajmer Vidhyut Vitran Nigam Ltd.	Hari Krishna Sharma	G.S. Rathore	AVVNL Ltd.
53.	CMA 212/15	Jai Singh/Narayan Singh & Ors.	Akshat Chaudhary	Sandeep Pathak	MACT Matter
54.	CMA 965/15	Smt. Sekha & Ors./Latif Ali & Ors.	Archana Mantri	Sandeep Pathak	Chola Mandalam MS
55.	CMA 782/15	Man Chand Nahar/Bahadur Singh	Vinay Mathur	Sandeep Pathak	Chola mandlam MS
56.	CMA 4019/15	Smt. Shobha Kanwap Ors./ Suresh Nayak Ors	Jai Prakash Gupta	Sandeep Pathak	MACT Matter
57.	CMA 1420/16	Nathi & Ors./Kan Singh & Ors.	Sandesh Khandelwal	R.S. Bhati	Chola mandalam MS
58.	CMA 712/16	Roop Singh/ Rajendra Singh	Jai Prakash Gupta	-	MACT Matter
59.	CMA 1088/16	Smt. Seema & Ors./Virendra Kumar	Sandeep Mathur	-	Bajaj Allianz
60.	CMA 3590/16	Govind Prasad & Ors./Shimbhu Dayal	Virendra Agrawal	Sandeep Pathak	Bajaj Allianz
61.	CMA 5483/16	Suna ram & Ors./ Cholo Mandlam	Vijay Mishra	-	MACT Matter
62.	CMA 5662/16	Pawan Atal/Sumer Singh	Satyapal Poshwal	Sandeep Pathak	Chola Mandalam MS

Pre-litigation Cases

1.	Pre-Litigation Case No. 09/15	Smt. Rama Kanwar	Goridhan Singh
2.	Pre-Litigation Case No. 63/16	Sh. Balveer Singh	RSRTC
3.	Pre-Litigation Case No. 113/16	Sh. Shankar Lal Mali	RSRTC
4.	Pre-Litigation Case No. 209/16	Sh. Kailash Chand Teeli	RSRTC
5.	Pre-Litigation Case No. 266/16	Sh. Mangi Lal	RSRTC
6.	Pre-Litigation Case No. 267/16	Sh. Chandra Prakash Jha	RSRTC
7.	Pre-Litigation Case No. 406/16	Sh. Ramesh Chand Sharma	RSRTC
8.	Pre-Litigation Case No. 439/16	Sh. Sumer Singh	RSRTC
9.	Pre-Litigation Case No. 454/16	Sh. Mohan Das Bairagi	RSRTC
10.	Pre-Litigation Case No. 501/16	Sh. Usman Ahmad	RSRTC
11.	Pre-Litigation Case No. 524/16	Sh. Ladu Ram Choudhary	RSRTC
12.	Pre-Litigation Case No. 542/16	Sh. Bachraj Pandey	RSRTC
13.	Pre-Litigation Case No. 555/16	Smt. Priya	Sh. Ramswroop & Ors
14.	Pre-Litigation Case No. 594/16	Sh. Jag Ram Singh	RSRTC

15.	Pre-Litigation Case No. 632/16	Sh. Kishan Singh	Sh. Omprakash Saini, Director, Turning Point, Jaipur
16.	Pre-Litigation Case No. 633/16	Sh. Shyam Lal Gupta	M.D. Confed Jaipur & Ors
17.	Pre-Litigation Case No. 661/16	Sh. Chandra prakash Chturvedi	RSRTC
18.	Pre-Litigation Case No. 702/16	Sh. Praveen Kumar Sharma	RSRTC
19.	Pre-Litigation Case No. 751/16	Sh. Jagdish Prasad Sharma	RSRTC
20.	Pre-Litigation Case No. 752/16	Sh. Subhash Kumar Gupta	RSRTC
21.	Pre-Litigation Case No. 841/16	Sh. Rajendra Singh Prihar	RSRTC
22.	Pre-Litigation Case No. 843/16	Yogendra Kumar Sharma	RSRTC
23.	Pre-Litigation Case No. 920/16	Ram Gopal	RSRTC
24.	Pre-Litigation Case No. 921/16	Ganpat Ram S/o. Sh. Bholu Ram	RSRTC
25.	Pre-Litigation Case No. 922/16	Moti Ram S/o. Sh. Dena Ram	RSRTC
26.	Pre-Litigation Case No. 923/16	Sharvan Kumar S/o. Sh. Puran Mal	RSRTC
27.	Pre-Litigation Case No. 924/16	Pooran Mal S/o. Sh. Ram Kumar	RSRTC
28.	Pre-Litigation Case No. 925/16	Vishwanath Sharma S/o. Sh. Laduram	RSRTC
29.	Pre-Litigation Case No. 926/16	Ratan Lal S/o. Sh. Gopi Ram	RSRTC
30.	Pre-Litigation Case No. 951/16	Roop Chand Soni	Usha International Ltd. & Ors.
31.	Pre-Litigation Case No. 952/16	Jai Singh S/o. Sh. Late Sh. Kishan Jat	RSRTC
32.	Pre-Litigation Case No. 966/16	Ram Chandra Singh S/o. Sh. Girwar Singh	RSRTC
33.	Pre-Litigation Case No. 973/16	Chhitarmal Tiwari S/o. Sh. Murlidhar Tiwari	RSRTC
34.	Pre-Litigation Case No. 975/16	Ram Niwas S/o. Lt. Sh. Ugmara Ram	RSRTC
35.	Pre-Litigation Case No. 976/16	Ramavtar Gurjar	RSRTC
36.	Pre-Litigation Case No. 977/16	Babu Lal Sharma	RSRTC
37.	Pre-Litigation Case No. 978/16	Braham Dutt Sharma	RSRTC
38.	Pre-Litigation Case No. 979/16	Durga Shankar Goswami	RSRTC
39.	Pre-Litigation Case No. 980/16	Rasheed Ahamed	RSRTC
40.	Pre-Litigation Case No. 981/16	Radhy Shyam Sharma	RSRTC

By Order,

 23.11.16.

Secretary,

Rajasthan High Court Legal Services Committee,
Jaipur